

SOLID WASTE RULES, 2016 (O.A.606/2018)

	Issues	Agency	Action Taken (so far)
1.	Solid Waste management in ULBs (including Ganga town)	UD&MA,	<p>Waste Segregation and Collection</p> <ul style="list-style-type: none"> • ULBs have started door to door collection of waste in 2527 wards out of 2938 wards (86%) as compared to 70% in September, 2019. • The system of sweeping of roads/Ghats and places of importance has been started in all wards (100%). • Out of 2938 wards system of waste segregation has been started in 558 wards (19%). • Following equipment has been procured and supplied till December, 2019: <ul style="list-style-type: none"> a) 117 dumpers to 116 ULBs. b) 273 Fuel operated Tippers to 120 ULBs. c) 70 Battery operated Tippers to 5 ULBs. d) 209 movable compactors and 21 stationary compactors alongwith 17 hook loaders to all ULBs. Procurement of compactors has been stopped.

	Issues	Agency	Action Taken (so far)
			<p>e) 6,25,495 household waste bins (blue and green) have been supplied to ULBs.</p> <p>f) Work order has been issued for 24,23,784 additional bins; supply will start within January 2020 and will be completed within next three months.</p> <p>Scientific waste disposal</p> <ul style="list-style-type: none"> The following measures have been taken for collection and transportation of segregated wastes, generation of public awareness and for processing of wastes centrally in last eight months: <p>Cluster Approach: 40 ULBs grouped into 10 Clusters are in the process of preparing RfP. To assist ULBs Transaction Advisors have been engaged and assigned to them. RfPs for 3 Clusters covering 17 ULBs have been floated. Rest are to be floated within next February 2020.</p> <p>i. Micro Planning: All 124 ULBs have been assigned Micro Planning Organizations for preparation of micro plan on</p>

	Issues	Agency	Action Taken (so far)
			<p>waste disposal, handholding support on IEC and capacity building.</p> <p>ii. Centre for Environment and Education, an expert agency, a Centre of Excellence under Ministry of Environment & Forest, Government of India has been engaged as State Level IEC Agency for Development of communication plan, training plan and training module on waste disposal.</p> <p>iii. State level logo and slogan competition was organized on scientific waste disposal in the month of September, 2019.</p> <p>iv. SHG based publicity campaign in all ULBs was organized in September, 2019 involving more than 50,000 SHGs.</p> <p>v. Eco friendly products and products from waste materials are being promoted as alternative to plastics through fairs.</p> <p>vi. UD&MA Department has prepared a handbook on SWM for ULBs. Information</p>

	Issues	Agency	Action Taken (so far)
			<p>and awareness leaflets have been circulated to all ULBs for large scale dissemination.</p> <p>Sanitary Landfill facility</p> <ul style="list-style-type: none"> • Constructed at Baidyabati for 6 ULBs. • Landfill facility will be constructed at the legacy dumpsites for other ULBs after completion of bio-mining.
2.	Solid Waste Management in the Ganga towns. (List of Ganga towns enclosed at Annexure I)	UD&MA, SUDA, ULBs and SPMG	<ul style="list-style-type: none"> • 643 Ghats identified. • 402 drains identified. Out of this 380 drains have been provided with screens. 18 drain screens will be installed within January, 2020. In 2 canals of KMC, installation of screens is technically not feasible. Hence bio remediation is being taken up. Irrigation Deptt has been assigned the task of taking necessary measures in 2 drains of HMC. • In 502 Ghats, 120 litre bins have been placed. Rest are going to be covered within 15 February 2020. • IEC activities have been initiated in all Ghats. • Ghat cleaning is being done on

	Issues	Agency	Action Taken (so far)
			daily basis.
3.	Solid Waste Management in Kolkata Municipal Corporation	KMC	<p>Status</p> <ol style="list-style-type: none"> a. Total Sewage generation in KMC area : 1400 MLD b. Sewage Treatment : <ol style="list-style-type: none"> i. 910 MLD is treated naturally in East Kolkata Wetland ii. 179 MLD treated by 5 no of STPs. iii. 287 MLD going to be treated by 10 STPs of varying capacity [Details provided at Sl no 4] c. Total Garbage Collection : approx 4500 MT per day. d. Two dumping sites – One at Dhapa and other at Garden Reach Tranchie Ground. e. Altogether 58 CCTV cameras have been made operational at Dhapa. f. Work order for GPS based ‘Vehicle Tracking System’ has been issued. <p>Solid Waste Management Rules, 2016</p> <ul style="list-style-type: none"> • Master plan has been prepared by KMC. The project will be implemented with the financial assistance of Asian Development Bank (ADB). Department of Economic Affairs has given an in – principle approval on 18.12.2019

	Issues	Agency	Action Taken (so far)
			<p>for a project of US\$ 500m.</p> <ul style="list-style-type: none"> • Segregation of waste is going on in 7 wards. • For 20 more wards tender has been floated which is expected to materialise by 31 January, 2020. • Remaining 117 wards will be covered by 30 June, 2020. • Door to door collection : Going on in all 144 wards. <p>Transfer Station</p> <ul style="list-style-type: none"> • KMC has already converted all open storage to modern scientific waste compactor stations, which act as mini transfer station. 100 compactor stations have been installed in different locations in KMC area which are being used as mini transfer stations. <p>Separate transportation</p> <ul style="list-style-type: none"> • KMC has engaged separate agencies for transportation of non-bio- degradable waste i.e. recyclable waste to the respective authorised recycling units for resource recovery. • Compartmentalization of vehicles (for biodegradable and non-biodegradable) for the collection of different fractions of waste will be completed within October, 2020.

	Issues	Agency	Action Taken (so far)
			<p>Public sweeping</p> <ul style="list-style-type: none"> • KMC has an arrangement to collect waste from sweeping of street, lanes, by-lanes in a regular manner by KMC Mazdoors, under West Bengal Urban Employment Scheme. In some important places sweeping is done in evening shift also. • Work orders have been issued for procurement of additional 20 nos. Mechanical Sweeper of Medium size and 20 Nos. Truck mounted Water Sprinklers. 40 nos. of vehicle are expected to be received within January, 2020. <p>Waste Processing</p> <ul style="list-style-type: none"> • Separate space for segregation, storage, decentralized processing of solid waste has been demarcated. 1,00,000 sq.ft Area at Dhapa disposal site identified for sorting facility which will be functional by June, 2020. • 46 Nos. of Decentralised Organic waste converter will be placed in different boroughs by June,2020. • Material Recovery Facilities (separation of recyclable material) will be set up by June,

	Issues	Agency	Action Taken (so far)
			<p>2020.</p> <ul style="list-style-type: none"> • 6 Nos. of Pet Bottle Crushing machines have been placed in new Market area, Gariahat Market, College St. Market, Sisir Market, Ultadanga Market. Further 14 nos. will be placed within January, 2020. • Windrow composting in PPP mode is in operation at Dhapa. <p>Scientific land fill :</p> <ul style="list-style-type: none"> • 32 acre of land identified at Rasapunja, South 24 Parganas for scientific treatment and disposal of waste for the Kolkata City. • Bio remediation project on 12.14 hec. land at Dhapa completed. • Work order for Bio-mining and treatment of legacy waste on rental basis has been issued. <p>Bulk Waste Generators</p> <ul style="list-style-type: none"> • KMC has already framed bye-laws for SWM Rule, 2016 where provisions have been made for the bulk generators to follow the Rules accordingly. Bye-laws will be enforced after gazette notification by the State Government within January,

	Issues	Agency	Action Taken (so far)
			<p>2020.</p> <p>C & D Waste</p> <ul style="list-style-type: none"> • KMC has a separate arrangement for collection of silt, rubbish and C&D waste and finally these are used as soil cover material at Dhapa land fill site. Tender for 500 TPD C&D plant will be opened at 10.01.2020. 5.3 acre land has been identified at Central Jute Mill in South 24 Parganas for this project. <p>Monitoring Mechanism:</p> <ul style="list-style-type: none"> • Annual report on SWM is regularly submitted by KMC in form IV. <p>Open burning of waste :</p> <ul style="list-style-type: none"> • Resolution in relation to O.A. No. 606 of 2018 and also in compliance to SWM Rules 2016 has been passed in Mayor-in-Council meeting to impose environmental compensation to the offenders. There is a penalty of Rs. 5000/- for simple burning of waste of lands including land fill sites for each incident and Rs. 25000/- for bulkwaste burning on lands, including land fill sites for each incident or default.

	Issues	Agency	Action Taken (so far)
			<ul style="list-style-type: none"> Ten notices were issued last month to the offenders for open burning of waste on land including land fill sites.
4.	STPs in Ganga Town (Annexure-II)	KMDA KMC PHE	<p>KMDA - 37</p> <p>Status:</p> <p>16 Operational</p> <p>11 Damaged (6 LoA issued, 5 tender to be issued by 15 January, 2020)</p> <p>5 Under Construction (3 scheduled to be completed by December, 2020, 2 scheduled to be completed by May, 2021)</p> <p>5 Proposed (1 under bid process, 4 DPRs under preparation, expected initiation by May, 2020)</p> <p>KMC - 15</p> <p>Status:</p> <p>3 Operational</p> <p>2 Damaged (1 Taken up by KEIIP, completion by March, 2021, 1 DPR prepared)</p> <p>3 Under construction</p>

	Issues	Agency	Action Taken (so far)
			<p>(completion by December, 2022)</p> <p>3 Tender floated (Tollys' Nallah Project)</p> <p>4 Proposed</p> <p>(3: NMCG yet to approve the draft DPR)</p> <p>1: Linked with the next tranche of ADB loan)</p> <p>PHE - 5</p> <p>Status:</p> <p>4 Operational</p> <p>1 Non operational (Tender under preparation)</p>
5.	Bioremediation and phyto remediation of the drains falling in river ganga	KMDA, KMC, I&W	<ul style="list-style-type: none"> • 57 out falls of which 8 are Major outfalls which carry 90% of the sewage. • Bioremediation schemes prepared for all 8 major outfall sewage. • Work order issued for 6 major outfalls. • Work order for remaining 2 is expected to be issued by the second week of January. Bioremediation plan is being

	Issues	Agency	Action Taken (so far)
			prepared for remaining 49 outfalls.
6.	<p>Solid waste Management in the 8 Model Towns/ Cities (Asansol MC, Bidhannagar MC, Durgapur MC, Uttarpara-Kotrung, Rishra, Baidyabati, Haldia and Kalyani)</p> <p>Annexure-III</p>	UD&MA	<ul style="list-style-type: none"> • There are 310 wards in 8 Model Towns. Door to door collection has started in 293 wards (94.52%). Rest of the wards will be covered by February, 2020. • Segregation of waste at source is in place in 92 wards (29.68%). • Micro Planning organizations have been engaged for preparation of Action Plan on waste disposal and handholding support on IEC and Capacity Building in 8 Model ULBs. All the Action plans have been prepared. • Compost plants are placed in 3 Model Towns (Uttarpara-Kotrung, Baidyabati and Rishra). • Ragpickers and Bulk waste generators are identified in all Model Towns. Training organized with elected representatives, officials and conservancy workers of the ULBs.

	Issues	Agency	Action Taken (so far)
			<ul style="list-style-type: none"> • Equipment procured and supplied in 8 Model cities: <ol style="list-style-type: none"> a) 2,47,418 waste bins (blue and green). b) 7 dumpers. c) 94 Fuel operated Tippers. d) 42 Battery operated Tippers. e) 171 try-cycle vans. • Notice to bulk waste generators for segregation and processing of wastes issued. • IEC activity started in all Model ULBs.
7.	Total Legacy Dumpsites (88)	UD&MA	<ul style="list-style-type: none"> • RfP for bio-mining floated for the following sites: <ol style="list-style-type: none"> a) Mollarbheri RfP floated on 22.11.2019; since only one bid was received in the first call 2nd call will be invited within 15 January 2020. b) Dhapa RfP was issued on 19.12.2019. Work order has been issued on 30.12.2019. c) Promodnagar RfP has been issued on 30.12.2019

	Issues	Agency	Action Taken (so far)
			<p>(this will cover 6 ULBs)</p> <p>d) Kamarhati on 30.12.2019 (this will cover 2 ULBs)</p> <p>e) Bhadreswar, Dankuni and Ashokenagar on 03.01.2020</p> <ul style="list-style-type: none"> The RfP for the other legacy dumpsites will be finalized based on the experience of above 4 legacy dumpsites.
8.	Plastic Waste Rules, 2016	UD&MA, WBPCB	<ul style="list-style-type: none"> WBPCB has come out with a public notice to Manufactures/ Producers/ Importers/ Band Owners to prepare Action Plan for Extended Producers' Responsibility (EPR) under Plastic Waste Management Rule 2016 by 15th January, 2020. To ensure compliance of the above notification, WBPCB has engaged Indian Plastic Federation to collect plastic waste as part of their Extended Producers' Responsibility (EPR). Department of Environment has already issued a total ban on use of plastic bag, irrespective of size and thickness, in Hill areas, Costal area and the Sunderbans. Amendments of the West Bengal Municipal Acts (Section 340), and

	Issues	Agency	Action Taken (so far)
			<p>the West Bengal Municipal Corporation Acts (Section 96N) for banning plastic bags of below 50 microns, have been made.</p> <ul style="list-style-type: none"> • 77 ULBs have banned plastic below 50 microns. The balance ULBs have been directed to issue notification. • Initiatives have been taken to promote eco friendly products as alternative to plastics.
9.	SWM in 69 model Gram Panchayat	Panchayat & Rural Development Department	<ul style="list-style-type: none"> • Based on the successful experience of 3 GPs, 69 GPs have been identified where Scientific Waste management is going to start. Learning from these GPs will be emulated in rest of Panchayat areas. • Out of 69 GPs, DPR have been prepared for 66 GPs. • Solid waste being segregated and collected from households in 47 GPs. • Compost produced at processing units in 44 GPs. • Plastic Carry bag having thickness less than 50 micron have been banned in 41 GPs. • Intensive IEC has been taken up

	Issues	Agency	Action Taken (so far)
			<p>all over the State.</p> <ul style="list-style-type: none"> • Feacal sludge management has started on a pilot basis in 2 peri urban GPs.
10.	CETP in industrial parks	<p>West Bengal Industrial Development Corporation Limited (WBIDC)</p> <p>&</p> <p>West Bengal Industrial Infrastructure Development Corporation Limited (WBIIDC)</p>	<p>Howrah</p> <p>i. Gems and Jewellery Park Ankurhati: It has a fully operational STP of 300KLD capacity and an ETP of 100 KLD capacity</p> <p>ii. Food Park and Polly Park: Large unit like Pepsico etc have their own STPs administered and monitored by WBPCB and all other small units are integrated with HMC. Since it is a Green category industry and no effluent generated within the park .ETP is not required.</p> <p>iii. Uluberia Industrial Park: It has 2 units having the own STPs administered and monitored by WBPCB. Since units are green category ETPs are not required.</p> <p>iv. Uluberia Industrial Growth Centre: Existing units have installed and operating ETPs in their own premises and discharge effluent after proper treatment following guidelines of WBPCB into existing drainage network of WBIIDC.</p>

	Issues	Agency	Action Taken (so far)
			<p>Haldia</p> <p>v. Haldia Industrial Park: This is a upcoming multi product industrial park. Area for establishment of ETP/STP have been earmarked in the master plan.</p> <p>vi. Haldia Industrial Growth Centre: The existing units have installed and operated ETPs in the own premises and discharge effluent after proper treatment.</p> <p>Other Industrial Growth Centers</p> <p>Industrial growth centers of WBIIDC situated in different districts have accommodated various industrial units producing different types of products of various categories based on their pollution loads. These units discharge effluent after proper treatment in their captive ETPs within their plant premises.</p> <p>Environmental Compensation:</p> <ul style="list-style-type: none"> • 98 industries were found to have violated the environmental norms during the period 01.01.2019 to 31.12.2019. • Rs 415.95 lakhs penalty has been imposed as environmental compensation (EC) to the violating

	Issues	Agency	Action Taken (so far)
			<p>industry.</p> <ul style="list-style-type: none"> 45 industries have so far deposited EC of Rs 201.62 lakhs to WBPCB. WBPCB has used EC fund for abatement of Air Pollution <p>(Annexure –IV)</p>
11.	<p>Action plan on 351 polluted river stretches in India and Rejuvenation of Water Bodies.(In West Bengal there are 17 river stretches)</p> <p>(Annexure-V)</p>	WBPCB & KMDA	<ul style="list-style-type: none"> Action Plan for identified 17 polluted river stretches in West Bengal was submitted to CPCB in January – March, 2019. A monitoring committee headed by Principal Secretary, UD&MA has been constituted. Surface Water Quality of all the 17 river stretches are being monitored on a monthly basis through 45 Stations. It has been observed that BOD level for 8 river stretches (Karola, Kaljani, Teesta, Dwarakeswar, Mayurrakshi, Rupnarayan, Barakar, Shilabati) has come down within the permissible limit. Implementation on action plan has started for 2 rivers (Mahananda and Vidyadhari). For the rest 15 rivers implementation plan shall start after approval of the action plan by CPCB. The West Bengal Pollution Control

	Issues	Agency	Action Taken (so far)
			<p>Board has already identified 48 GPs - grossly polluting industries (having pollution potential of BOD load more than 100 kg/day) and approximately 400 Seriously Polluting Industries (SPI) in the catchment areas of 17 polluted river stretches in West Bengal. The effluent treatment plants (ETP) of GPs and SPIs are already in place. All GPs have installed on line continuous effluent monitoring system (OCEMS). All these industries are under regular surveillance. Moreover WBPCB is in the process of identifying all categories of water polluting industries in the catchment areas of identified polluted river stretches to assess industrial water consumption, waste water generation, existing treatment facilities and gap analysis with respect to the industrial effluent management.</p>
12.	Illegal Sand Mining in Subarnarekha River	L & LR	<ul style="list-style-type: none"> • Mining suspended completely in the Subarnarekha River following NGT judgement in OA No 173/2018. • 12 boats, 14 tractors, 10

	Issues	Agency	Action Taken (so far)
			<p>dumpers, 1 JCB machine seized, 12 person arrested.</p> <ul style="list-style-type: none"> • Scanned copies of the signed traced maps of 1991 have finally been received by West Bengal and accordingly necessary work (CS map of Dantan PS) is being done. • Another bilateral meeting is planned on and from 06.01.2020 on following issues: <ul style="list-style-type: none"> i) Comparison of the CS mouza maps after relaying the proposed lines. ii) Joint field survey works and construction of boundary and reference pillars. • Final signature on mutually agreed maps by Superintendent of Surveys of both the States accepting the boundary lines. • All these procedures will be completed by May, 2020.
13.	Re-use of treated waste water from STPs	KMC KMDA, MED	<ul style="list-style-type: none"> • A policy regarding reuse of treated waste water has been formulated and submitted to CPCB. <p>Action by KMC</p> <ul style="list-style-type: none"> • KMC has mandated reuse of waste water for buildings with

	Issues	Agency	Action Taken (so far)
			<p>more than built-up area of 20000 sqm, in their Buildings Rules.</p> <ul style="list-style-type: none"> • EOI has been called to explore the possibility of reuse of waste water. It will be opened on 21.01.2020.
14.	E-Waste and Hazardous Waste	WBPCB	<ul style="list-style-type: none"> • Public notice to producers has been published in daily newspaper both English and Bengali as per the direction of Hon'ble NGT to comply with E-waste management Rule 2016. • Letter sent to GST council for identification of producers of electronic products in the state including details of wholesalers, authorized distributors or agents of electronic products manufactured in other states but sold in this state. • Capacity Building of Stakeholders on compliance requirements of E-waste Rules, 2016 has been undertaken by involving National Institute of Electronics and Information Technology, Kolkata, State Government Departments, Urban Local Bodies and Representatives of Urban Local Bodies and Manufacturer, Producer Responsibility Organization, Dismantler, Recycler

	Issues	Agency	Action Taken (so far)
			<p>and Refurbishers. This is a continuous process.</p> <ul style="list-style-type: none"> • WBPCB has authorized 4 Dismantler and Recycler of E waste in the state. • In compliance of the order of Hon'ble NGT, NILET has been engaged for assessment of E-Waste material flow and value chain in the state within 31st July, 2020.
15.	Ground Water Extraction /Contamination and Re-Charge	WRIDD	<p>Under Jalatirtha Programme implemented by State Government:</p> <ul style="list-style-type: none"> • 949 Minor Irrigation Schemes have been completed for rain water harvesting. • Around 300 km of old silted creeks have been re-excavated for rain water harvesting in saline coastal zone of Sunderbans.
16.		WBPCB, P&RD, Environment	94 roof top rain water harvesting structure completed.
17.		WRIDD	Roof top rain water harvesting conservation and artificial recharge to ground water by construction /re-excavation of pond tank.

	Issues	Agency	Action Taken (so far)
			<ul style="list-style-type: none"> • 137 projects for roof top rain water harvesting has been completed. • 17 projects under progress.
18.	District Environment Management Plan	All District Magistrates	<ul style="list-style-type: none"> • Training to district officials completed on 23.12.2019 • Districts will submit base data by 15.01.2020 • State Plan will be formulated and submitted by February, 2020.
19.	Bio Medical Waste	Health and Family Welfare	<ul style="list-style-type: none"> • West Bengal already has 7 CBMWTF across the State and 6 more are in line. • Barcode system has been successfully implemented and will cover all hospitals within March, 2020. • State Level Advisory Committee and District Level Monitoring Committee have been formed and they meet regularly. • WBPCB, in coordination with National Productivity Council under Ministry of Commerce and Industry, GOI has conducted training programme on different Waste Management Rules. • Authorization process for all non-bedded medical facilities /HCUs to be completed by March, 2020. • No Biomedical waste is allowed to

	Issues	Agency	Action Taken (so far)
			be mixed with Municipal Solid Waste.
20.	122 non attainment cities (Kolkata & Howrah)	WBPCB	<ul style="list-style-type: none"> • WBPCB has installed 38 CAAQM stations in State of West Bengal out of which 10 are fully automatic and rest are semi automatic. • WBPCB will install CAAQM stations at 58 more locations of West Bengal covering all the ULBs having population more than a lakh within 31st December, 2021. • NEERI has completed Source apportionment study recently in respect of Kolkata and Howrah. Report is being evaluated by WBPCB. • WBPCB has online compliant management system and has introduced Paribesh App for redressal of public grievance more efficiently. • Afforestation programme is being implemented by the Forest Department. • West Bengal Transport Corporation (WBTC) has introduced services of 80 electric buses in Kolkata last year. • Tender process for procurement of 50 more electric buses has already reached its final stage. • WBPCB has already distributed 750 no of gas ovens in Bidhannagar, 1800 nos of gas

	Issues	Agency	Action Taken (so far)
			<p>ovens in KMC area, 224 no of gas ovens in HMC to road side eateries</p> <ul style="list-style-type: none"> • Bidhan Nagar Municipal Corporation, Kolkata Municipal Corporation, Howrah Municipal Corporation and North Dum Dum and South Dum Dum municipalities have been directed to sprinkle the water on major roads till February to arrest road dust. With the help of WBPCB, Kolkata Municipal Corporation have been sprinkling water on 20 strategic locations to suppress the floating dust particles. WBPCB has funded service of 15 nos of water tankers in 15 Kolkata Municipal Corporation area, 6 in Howrah Municipal Corporation area, 4 in Bidhan nagar Municipal Corporation area, 02 in South Dumdum Municipality area. • A resolution in Member in Council meeting of KMC has been passed to collect environmental compensation for the offences of open burning of waste and bulk waste burning on lands and landfill sites. • Transport Department has taken efforts to upgrade the machines of the AETCs and ensure updated calibrations as well as web-based linking of AETC centers with the

	Issues	Agency	Action Taken (so far)
			<p>Vahan server. All the 103 AETCs operating in the twin cities of Kolkata and Howrah have already been connected with the server.</p> <ul style="list-style-type: none"> • 33 display board and 67 ANPR cameras have been installed to prohibit entry of 15 years old vehicles. • As a result of above efforts, significant improvement has been achieved in the level of PM10 and PM 2.5 over last year (Annexure – VI(A) and VI(B) contd.).
21.	122 non-attainment cities (other Six cities)	WBPCB	<ul style="list-style-type: none"> • Action plans have been submitted to CPCB.
22.	Noise Pollution	Police Authority, WBPCB	<ul style="list-style-type: none"> • A State Level Committee has already been constituted under the Chairmanship of Chief Secretary constituted on 17.12.2019. • First Meeting was held by the Chief Secretary on 18.12.2019 with Police authorities, WBPCB and line departments to ensure effective monitoring of the direction of the Hon'ble NGT. • Steps have been taken to develop a website to manage noise pollution. 24x7 dedicated helpline will start functioning by 31st

	Issues	Agency	Action Taken (so far)
			<p>January, 2020.</p> <ul style="list-style-type: none"> • 1300 noise meters and 1300 calibrator have been distributed to different Police Stations and officials of the Transport Department to check the levels of noise pollution across the State and to take necessary action accordingly. • In the last festive season (Oct – Dec) 5 no of cases have been registered under EP Act 1986.
23.	Rejuvenation of Water body	P&RD, UD&MA	<ul style="list-style-type: none"> • 15000 waterbodies have been identified and more are in the process of identification. • Action plan has been prepared and submitted to CPCB. • P&RD is working under MNREGA Scheme to restore the water bodies throughout the State. • Biodiversity parks have been planned at each block around such restored waterbodies.
24.	Hazardous Waste Rules, 2016	WBPCB	<ul style="list-style-type: none"> • WBPCB has so far identified 716 industries generating hazardous waste in the state. The State has established a common hazardous waste collection, Storage, treatment & disposal facility having proper

	Issues	Agency	Action Taken (so far)
			<p>incinerator at Haldia in Purba Medinipur. On an average 30000 Ton is being treated in the facility. The installed capacity is 1,80,000 Tons per month.</p> <ul style="list-style-type: none"> • WBPCB engaged Indian Institute of Social Welfare and Business Management (IISWBM) for conducting inventorisation of hazardous and other waste generating industries in the State of West Bengal. • Annual Inventory of Hazardous Waste Generation and its management in the State of West Bengal for the year of 2018-19 has been sent to CPCB on 27.09.2019.

List of Cities / Towns along Main Stream of River Ganga

S No.	Name of Town	District	No of Ward	Census 2011 Population	AREA (Sq. Km)	CATEGORY
1	Katwa	Bardhaman	20	81615	7.93	D
2	Baidyabati	Hooghly	23	121110	12.09	C
3	Bansberia	Hooghly	22	103920	9.07	C
4	Bhadreshwar	Hooghly	22	101477	8.28	C
5	Champdani	Hooghly	22	111251	6.59	C
6	Chandannagar MC	Hooghly	33	166867	22.03	MC
7	Hooghly-Chinsurah	Hooghly	30	177259	17.29	B
8	Konnagar	Hooghly	20	76172	4.67	D
9	Rishra	Hooghly	23	124577	6.48	C
10	Serampore	Hooghly	29	181842	17.60	B
11	Uttarpara	Hooghly	24	159147	11.71	C
12	Howrah MC + Bally	Howrah	66	1077075	51.74	MC
13	Uluberia	Howrah	32	222240	24.10	A
14	Kolkata MC	Kolkata	144	4496694	202.00	MC
15	Murshidabad	Murshidabad	16	44019	20.10	D
16	Behrampur	Murshidabad	28	195223	31.42	B
17	Dhulian	Murshidabad	21	95706	6.25	C
18	Jangipur	Murshidabad	21	88165	8.20	C
19	Jiaganj-Azimganj	Murshidabad	17	51790	11.66	D
20	Kalyani	Nadia	21	100575	29.21	C
21	Nabadwip	Nadia	24	125543	11.66	C
22	Santipur	Nadia	24	151777	25.88	C
23	Chakdah	Nadia	21	95203	15.36	C
24	Gayespur	Nadia	18	58998	30.00	D
25	Krishnanagar	Nadia	24	153062	15.96	C
26	Kanchrapara	North 24 Parganas	24	120345	9.07	C
27	Baranagar	North 24 Parganas	34	245213	7.12	A
28	Barrackpore	North 24 Parganas	24	152783	10.61	C
29	Bhatpara	North 24 Parganas	35	383762	33.96	A
30	Garulia	North 24 Parganas	21	85336	5.38	C
31	Halishahar	North 24 Parganas	23	124939	8.94	C
32	Kamarhati	North 24 Parganas	35	330211	10.90	A
33	Khardah	North 24 Parganas	22	108496	6.87	C
34	Naihati	North 24 Parganas	31	217900	11.55	A
35	Panihati	North 24 Parganas	35	377347	19.38	A
36	Titagarh	North 24 Parganas	23	116541	3.40	C
37	Haldia	Purba Medinipur	29	200827	109.65	B
38	BudgeBudge	South 24 Parganas	20	76837	9.06	D
39	Maheshtala	South 24 Parganas	35	448317	44.16	A
40	Diamond Harbour	South 24 Parganas	16	41802	10.36	D
41	Pujali	South 24 Parganas	16	37047	8.32	D
42	North Barrackpore	North 24 Parganas	23	132806	13.6	C
TOTAL			1191	11561816	929.611	

NB * Though Krishnanagar, Chakdah and Haldia are present in the list of 40 Ganga Towns prepared by Gol yet it is to be mentioned that these three towns are not situated beside river Ganga.

** Though Pujali and Barrackpore are not present in the list of 40 Ganga Towns prepared by Gol yet it is to be mentioned that these two towns are situated beside river Ganga.